

MR. CHAIRMAN: The question is:

"Page 2, line 6—after "(b)" insert "intentionally." (27)

The motion was negatived.

MR. CHAIRMAN: I shall put the rest of the amendments to clause 2 to the vote of the House.

Amendments Nos 3, 12 to 14, 25, 26, 28 and 31 were put and negatived.

MR. CHAIRMAN: The question is:

"That clause 2 stands part of the Bill".

The motion was adopted.

Clause 2 was added to the Bill.

MR. CHAIRMAN: We shall stop here today. Shri Raghu Ramaiah.

BUSINESS ADVISORY COMMITTEE

Thirty-Seventh Report

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND SHIPPING AND
TRANSPORT (SHRI RAGHU RAMAIAH):
I beg to present the Thirty-Seventh Report of
the Business Advisory Committee.

18.09 hrs.

*The Lok Sabha then adjourned till Eleven
of the Clock on Friday, July 25, 1969 (Savana
3, 1891 (Saka).*